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नियमों के उल्लंघन के लिए 2000/- द० तक के जुमिने की व्यवस्था है।

Written Answers

(घ) से (च) मध्य प्रदेश में बीड़ी कर्मकारों की चिकित्सा, अवस, गौक्षक, मनोरंजन ग्रौर परिवार कल्याण सुविधाएं प्रदान करने के लिए वर्ष 1987-88 में 53.02 लख राये की राशि खर्च की गई थी। वर्ष 1988-89 के लिए, इस प्रयोजनार्थ 84.87 लाख रु० की **ध्यवस्था** की गई है। राज्य के बजट को राज्य सल हकार समिति के परामशे से शंविम का दिया जाता है जिसे श्रधि-नियम ग्रीर उसके ग्रधीन बनाए गए नियमों के उनबंदों के अनुसार गठित किया गया है जिसके अध्यक्ष अम राज्य मंत्री हैं। संबंधित राज्य सरकारों द्वारा बीड़ो ग्रीर सिगा (नियोजन की शर्ते) ग्रधि-नियम, 1966 के उपबंधों के तेश प्रवर्तन द्वारा मजदरी की अदायगी आदि के म मले में कर्मकारों के शोषण को कम किया जा सकता है।

AIR Broadcast Service for USA and Canada

2799. SHRI SHIV PRATAP MISHRA; Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (;i) whether it is a fact that a large Indian community lives in USA and Canada;
- (b) whether Government propose to start AIR Broadcast service to these two countries; and
- (c) if so, by when and if not, the reasons therefor?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) Yes, Sir.

(b) and (c) Owing to limited hardware capabilities and the imperative need to make optimum utilisation of the existing transmitters for services

which are accorded higher priority, there is no proposal to start All India Radio Broadcast Service to these two countries. However, All India Radio is sending canned programmes to the ethnic stations and some broadcasting organisations of USA and Canada, especially for the benefit of the Indian community there.

Entry of Foreign Soft Drink Manufacfurers

2800. SHRI SHIV PRATAP MISHRA: Will the Minister of FOOD PRO* CESSING INDUSTRIES be pleased to state:

- whether any foreign soft drink (a) making Companies have sought permis sion of Government to enter Indian market in collaboration with Indian companies;
- (b) if so, the details thereof; and
- Government's (c) the response thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGADISH TYTLER): (a) No. Sir.

(b) and (c) Do not arise in view of (a) above.

Produce-linked loan Scheme

- 2801. SHRI SHIV PRATAP MISHRA: Will the Minister of AGRICULTURE be pleased to state:
- (a) what are the details of the new produce-linked loan scheme formulated by Government; and
- (b) the district in Uttar Pradesh where it is likely to be launched?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Details of the Produce (Marketing)